KABIR): (a) and (b) No information is available as this concerns the State Government.

(c) Does not arise.

ESTABLISHMENT or UNIVERSITIES

445. SHRI M. P. BHARGAVA; Will the Minister of EDUCATION be pleased to state:

(a) the names of the universities which have been established with the prior consent of the University Grants Commission during the last five years;

(b) the names of the universities which have Been established by the State* without the prior consent of the University Grants Commission during the last Ave years; and

(c) lhe names of the places where oew universities' are to be established and for which the University Grants Commission has given its approval?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Burdwan, Jodhpur, Kalyani, Magadh, North Bengal, Punjabi, Ranchi and Shivaji.

(b) Bhagalpur, K. S. Darbhanga Sanskrit, Orissa University of Agriculture & Technology, Punjab Agricu-ture, Rabinda Bharati, Rajasthan Agricultural and U.P. Agricultural.

(c) The establishment of new universities is primarily the concern of the State Governments. However, the Universi'y Grants Commission has agreed in principle to the establishment of Universities at Dibrugarh (Assam), Gwalior, Indore, Kanpur, Madurai, Meerut and Raipur.

ACQUISITION OF VACANT PLOTS IN DELHI

446. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any decision has been taken to acquire those vacant plots in Delhi colonies where the owners have failed to construct houses during the stipulated contract period; (b) if so, whether any plots have already been so acquired; and

(c) on what basis compensation hag been paid for such acquired plots?

THE MINISTER OF STATE m TH» MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS) : (a) On the recommendation of the Committee on Land Values, i' was decided in 1961 that vacant plots in developed areas should be acquired if construction thereon was not completed within a period of two years vide paragraphs 3 and item 4 of Annexure U of the statement laid on the Table of the House on Cth September,-1961, in reply to Prof. Dr. Raghu Vira's starred question No. 605. What steps should be taken to implement the said decision is under the consideration of the Delhi Administration.

(b) No, Sir.

(c) Does not arise.

OIL REFINERIES

447. SHRI SIT ARAM JAIPURIA: Will the Minister of "PETROLEUM AXJ> CHEMICALS be pleased to state:

(a) whether Government have decided that in future all the oil refineries would be set up in the public sector *ot&yi*

(b) if so, whether foreign collaboration would b_e sought in setting up the refineries; and

(c) whether any assis'ance would be taken from the private sector, and if so, to what extent?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUJT KABIR): (a) Yes, Sir.

(b) and (c) Foreign collaboration and/or assistance from the Private Sector will be sought wherever necessary and available according to the conditions laid down by Government.